

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2956
TO BE ANSWERED ON 02.08.2017**

PENDING ROBS/RUBS

2956. SHRI MALLIKARJUN KHARGE:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of under construction/pending Railway Overbridges (ROBs);**
- (b) the Railway Underbridges (RUBs) and manned and unmanned level crossings in Karnataka;**
- (c) whether implementation of these projects is being carried out as per schedule;**
- (d) if not, the reasons for delay, project-wise;**
- (e) the number of sanctioned and operational ROBs/RUBs in Karnataka and the present status thereof; and**
- (f) the time by which the above said projects are likely to be completed?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 2956 BY SHRI MALLIKARJUN KHARGE TO BE ANSWERED IN LOK SABHA ON 02.08.2017 REGARDING PENDING ROBS/RUBS

(a): There are 63 Road Over Bridges (ROBs) sanctioned in the State of Karnataka on cost sharing basis.

(b): Details of Road Under Bridges (RUBs), manned and unmanned level crossings as on 01.04.2017 in the State of Karnataka are as under:-

RUBs/Subways	Manned Level Crossing	Unmanned Level Crossing
498	702	253

(c) & (d): Railways has taken pro-active measures in close coordination with various stakeholders to improve the progress of construction of ROBs/RUBs/Subways in replacement of busy level crossings which are as under:

- joint survey with all concerned including State Government to finalize the tentative General Arrangement Drawing (GAD).**
- standardization of drawings for various spans to avoid delay in designing.**
- nomination of nodal officer for each State for single window clearance of GAD from Railway side.**
- use of pre-cast/pre-fabricated components of the bridge.**
- Signing of a Memorandum of Understanding (MOU) between Ministry of Railways and Ministry of Road Transport and Highways to eliminate all level crossings on National Highway Corridors by MORTH by construction of ROBs/RUBs at their own cost.**

(e): The number of sanctioned and operational ROBs/RUBs/Subways in Karnataka and their present status is as under:

ROBs		RUBs	
Sanctioned	Operational	Sanctioned	Operational
63	164	100	498

As per Pink Book 2017-18, work for construction of 163 Road Over Bridges (ROBs)/Road Under Bridges/Subways have been sanctioned in the State of Karnataka. Out of these, 14 ROBs and 40 RUBs/Subways have been completed & commissioned.

(f): So far as status of these works is concerned, Railway undertakes construction of ROBs in Railway Bridge portion whereas approaches are being constructed by State Government. Completion of ROB depends on various factors like removal of encroachment, land acquisition, availability of funds and other regional priorities. Apart from this, major portion of fund for Road Safety Works (ROBs/RUBs/Subways/Level Crossings) come from Central Road Funds (CRF) as a percentage of cess collected on Diesel and Petrol by Ministry of Finance. The progress of works is commensurate with the availability of funds. Railways shall make every effort to complete its portion of work alongwith that of approaches by State Government.
